

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/ 91/KOB/2024 in CP(C/ACT)/28/KOB/2023
SECTION	RULE 11, 32 NCLT
NAME OF PARTIES	DR. HYDERALI KALLIYATH & ANOTHER V/S VETTATHUNADU REHABILITATION CENTRE PVT LTD AND 7 OTHERS .
PETITIONERS ADVOCATE/ PROFESSIONAL	CS SREEPRIYA KALARIKKAL (COMPANY SECRETARY)
RESPONDENTS ADVOCATE/ PROFESSIONAL	M/S OMEGA ALLIANCE, AKHIL SURESH

05 JUNE 2024

O R D E R

IA(C/ACT)/ 91/KOB/2024 in CP(C/ACT)/28/KOB/2023

This is an IA bearing No. 91/KOB/2024 filed by the Applicants under Rule 11 & 32 of the NCLT Rules, 2016 seeking amendment in the main CP(C/ACT)/28/KOB/2023.

Learned Counsel, Mr. Sherry Samuel Oommen (R1 & R2) is physically present in court. Learned Counsel, Mr. Akhil Suresh (R3 to R8) appears through virtual mode.

Learned authorised representative, PCS Ms. Sreepriya Kalarikkal appears on behalf of the Applicants through virtual mode and seeks liberty to make some corrections in the present IA. Request acceded to Applicants are directed to make necessary corrections wherever necessary in the present IA within a period of 5 days. Registry shall also render necessary co-operation to the applicant while carrying out the necessary corrections. Copy of the corrected application shall also be served on the Counsel appearing for the Respondents.

List this matter for further consideration on **18.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**